## GOVERNMENT OF INDIA MINISTRY OF COOPERATION

## LOK SABHA UNSTARRED QUESTION NO 4304

TO BE ANSWERED ON 29<sup>TH</sup> MARCH 2022

## **EXPANDING EXISTING COOPERATIVES AS MULTI-STATE COOPERATIVES**

4304: SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) whether the Government is inclined to facilitate the expansion of cooperatives as multi-State cooperatives as the major reasons for establishment of the Ministry of cooperation was to streamline the processes for ease of doing business for cooperatives and enable development of Multi-State cooperatives, if so, the details thereof:
- (b) whether the Government has found a need to recognize and categorize the societies that have/had real impact on the society in terms of employment generation, financial independence of their members, women empowerment and a host of other noteworthy socially responsible works and if so, the details thereof;
- (c) whether the Government is inclined to further facilitate and assist the established Multi-State cooperatives to increase their scope of areas (States) and if so, the details thereof; and
- (d) whether there is a dedicated team to look into such proposals from the cooperatives that have impacted the lives of people especially in the rural areas and if so, the details thereof?

## **ANSWER**

MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (b) The new ministry "Ministry of Cooperation" has been created with the mandate of, inter-alia, realizing the vision "from cooperation to prosperity", strengthening of cooperative movement and deepening its reach up to the grassroots, promotion of cooperative-based economic development model including the spirit of responsibility among its members to develop the country, creation of appropriate policy, legal and institutional framework, etc.

Further, the Government has initiated various steps to formulate new schemes and new cooperation policy in consultation with stakeholders including various

Ministries/Departments of Central Government, State Governments, Cooperative Federations, etc. The new policy envisages deepening cooperatives as a true people-based movement through promotion of new cooperatives and reaching up to the grassroots of the country.

- (c) The area of operation of multi-State cooperative societies is increased based on their request application and as per the provisions of the Multi-State Cooperative Societies Act, 2002 and rules made thereunder.
- (d) A separate Ministry of Cooperation has been created with the mandate as detailed above. Adequate number of posts have been created in the Ministry.

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